COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 903 OF 2017 IN DFR NO. 3244 OF 2017

Dated : 07th November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Office of Chief Engineer, State Load Despatch Centre Vs.				Appellant(s)
Central Electricity Regulatory Comm	ission	& Ors.	••••	Respondent(s)
Counsel for the Appellant (s)	:	Ms. Mazag An	drabi	
Counsel for the Respondent(s)	:	Mr. Manu Sesl	hadri	for R-2

<u>ORDER</u>

Mr. Manu Seshadri. learned counsel takes notice on behalf of the Respondent No.2. Issue notice to other Respondents returnable on 20.11.2017. Dasti, in addition, is permitted.

List the matter on 20.11.2017.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt